

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).26011/2005

INDUMATI

Petitioner(s)

VERSUS

DEVARAM BILWE

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report )

Date: 31/07/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. D. Mahesh Babu, Adv.

For Respondent(s)

Mr. Pramod Swarup, Adv.

Mr. Bharat Ram, Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time has been granted, as prayed for, to file counter.

List again on 31.8.2006.

ISTRAR

REG

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